had issued "in-principle" approval letters to 11 applicants (including Department of Posts) in the month of September, 2015. The "in-principle" approval is valid for 18 months from the date of "in-principle" approval letter to enable the applicants to comply with the various requirements for setting up the proposed Payments Banks. On being satisfied that the applicants have complied with the requisite conditions, the RBI would consider granting them a licence for commencement of banking business. On receipt of the final licence as above, Department of Posts can set up the Payments Bank with a network of branches and access points in the country.

Disinvestment of PSUs

 $1200.\ DR.\ BHALCHANDRA$ MUNGEKAR: Will the Minister of FINANCE be pleased to state:

- (a) the status of disinvestment of PSUs during the last three years viz. 2012-13, 2013-14 and 2014-15;
 - (b) the names of PSUs disinvested and amount earned through disinvestment;
- (c) whether there is any plan for disinvestment of remaining PSUs in the future; and
 - (d) in what ways the efficiency of PSUs improved after disinvestment?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) and (b) The details of PSUs' disinvestment for the years 2012-13, 2013-14 and 2014-15 are as follows:

Sl.	No. Name of CPSE	Receipts (in	crore)		
Fin	Financial Year 2012-13				
1.	National Building Construction Corporation	124.97			
2.	Hindustan Copper Ltd.	807.03	lis.		
3.	NMDC Ltd.	5,973.27	ĕ		
4.	Oil India Ltd.	3,141.51			
5.	NTPC Ltd.	11,457.54			
6.	Rashtriya Chemicals and Fertilizers Ltd. (RCF)	310.15	20 10		
7.	National Aluminium Company Ltd. (NALCO)	627.84	Œ.		
8.	Steel Authority of India Ltd. (SAIL)	1,514.50	700 H		
	Total	23,956.81			

Unstarred Questions

S1. 1	No. Name of CPSEs	Receipts (in	crore)
Fin	ancial Year 2013-14		
1.	Hindustan Copper Ltd. (HCL)	259.56	
2.	ITDC Ltd.	30.17	
3.	MMTC Ltd.	571.71	
4.	National Fertilizers Ltd. (NFL)	101.08	
5.	State Trading Corporation Ltd. (STC)	4.54	
6.	Neyveli Lignite Corporation Ltd. (NLC)	358.21	
7.	Engineers India Ltd. (EIL)	497.32	
8.	Indian Oil Corporation Ltd. (IOCL)	5,341.49	
9.	CPSE-Exchange Traded Fund	3,000.00	
10.	National Hydroelectric Power Corporation (NHPC)	2,131.28	
11.	Power Grid Corporation of India Ltd. (PGCIL)	1,637.32	
12.	Bharat Heavy Electricals Ltd. (BHEL)	1,886.78	
	Total	15,819.46	3
Fin	ancial Year 2014-15		
1.	SAIL	1,719.54	
2.	Coal India Ltd. (CIL)	22,557.63	3
	Total	24,277.17	*

- * 71.54 crore realized through employees OFS during 2014-15.
- (c) As a part of the strategy to keep stocks readily available for transaction to take advantage of market conditions without any loss of time, the Government has identified some CPSEs for disinvestment during the year in sectors like mineral and metal, oil, energy, capital goods as well as some mid-size and small stocks.
- (d) Disinvestment of equity in CPSEs facilitates improved people's ownership through public participation and efficiency of the company through accountability to its shareholders.